

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE V.G. ARUN

THURSDAY, THE 5TH DAY OF MAY 2020 / 15TH VAISAKHA, 1942

W.P(C) .NO.31179 OF 2019

PETITIONERS:

SABU JACB, S/O JACOB, AGED 55 YEARS,
KILIATTU HOUSE, KUDAMALLOOR P.O, KOTTAYAM.

BY ADV. SRI. P. I. GEORGEKUTTY (PUTHANANGADY)

RESPONDENTS

1. JM FINANCIAL ASSET CONSTRUCTION COMPANY
LIMITED 7TH FLOOR CNERGY, APPASAHEB
MARRATHE MARG, PRABHADEVI,
MUMBAI- 400 066, REPRESENTED BY IT'S
AUTHORIZED OFFICER
(CLAIM PETITIONER IN E.A. NO. 849 OF
2017).
2. DR. JOHN JOSEPH, S/O JOSEPH, VILAVINAL
ASHIRVAD,
DOOR NO. 32/2611, NATIONAL HIGHWAY,
PALARIVATTOM, KOCHI-25
3. JOJI JOHN, S/O DR. JOHN JOSEPH,
VILAVINAL ASHIRVAD,
DOOR NO. 32/2611, NATIONAL HIGHWAY,
PALARIVATTOM, KOCHI-25
4. SUSY JOHN W/O. DR. JOHN JOSEPH,
VILAVINAL ASHIRVAD,
DOOR NO. 32/2611, NATIONAL HIGHWAY,
PALARIVATTOM, KOCHI-25

5. ABEY JOJI W/O JOJI JOHN, VILAVINAL
ASHIRVAD,
DOOR NO. 32/2611, NATIONAL HIGHWAY,
PALARIVATTOM, KOCHI-25
6. DR. JOHN JOSEPH, MANAGING DIRECTOR,
GIE PLANTATIONS PVT. LTD.
VILAVINAL ASHIRVAD, DOOR NO. 32/2611,
NATIONAL HIGHWAY,
PALARIVATTOM, KOCHI-25
7. BIJU MATHEW ABRAHAM, S/O MATHEW
ABRAHAM,
NANAVEETIL PUTHENPARAMBIL HOUSE,
KOZHENCHERY EAST P.O.,
PATHANAMTHITTA, NOW RESIDING AT 164
HILL ROAD, 15TH FLOOR
EVEREST TOWERS, BANDRA WEST. MUMBAI.
(DECREEHOLDER)

BY GOVT.PLEADER SMT.DIVYA C.BALAN

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
05.05.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

V.G.ARUN, J.

W.P(C).No. 31179 of 2019

Dated this the 5th day of May, 2020.

ORDER

It is informed by learned counsel for the first respondent that this writ petition has been listed due to an obvious mistake, because the same matter has been listed before the Court dealing with writ petitions as item No.17 today. Registry is directed to look into the matter and do the needful to correct the mistake.

**V.G.ARUN
JUDGE**

vgs